

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00058/2019
(in O.A. No.1045/2018)

Jabalpur, this Tuesday, the 24th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Nishant Mishra, S/o Shri Ramashryaya Prasad Mishra Aged about 33 years, Postal Assistant under suspension R/o Police Lines Banganga Rd. Shahdol (M.P.) 484001
-Applicant
(By Advocate-**Shri J.B. Singh**)

V e r s u s

V.P. Malviya Superintendent of Post Offices Shahdol Division
Shahdol 484001 - Respondent
(By Advocate-**Shri D.S. Baghel**)

O R D E R (Oral)
By Navin Tandon, AM:-

Shri D.S. Baghel, learned Additional Central Government Standing counsel for the respondents places before this Court an order dated 18.09.2019, which is taken on record, wherein it has been mentioned that as per FR 53(1)(ii)(a)(i) the subsistence allowance has been enhanced.

2. Accordingly, we do not find any reason to issue contempt notice. Thus, this Contempt Petition is closed.

(Ramesh Singh Thakur)
Judicial Member

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(Navin Tandon)
Administrative Member